

**CLASSIFICATION OF DRAMA AND RURAL PROGRAMME ARTISTES**

\*596. SHRI LOKANATH MISRA: Will the Minister of INFORMATION AND BROADCASTING be pleased to state:

(a) whether any representations have been received from the drama and rural programme artistes regarding their classification by the present Departmental Audition Board; and

(b) whether there is any proposal under Government's consideration to set up a Board for drama and rural programmes on the lines of the Music Audition Board?

THE MINISTER OF INFORMATION AND BROADCASTING (DR. B. V. KESKAR): (a) and (b). No such representations have been received. It is proposed however to have Drama Audition Committees at the various stations.

**FALL IN INDIA'S EXPORTS**

\*597. SHRI DAHYABHAI V. PATEL: Will the Minister of COMMERCE AND INDUSTRY be pleased to state what steps government have taken to ascertain the reasons for the steep fall of India's exports since the beginning of the year and to remove hindrances or obstacles in the way to stimulate further exports of other Indian goods?

THE DEPUTY MINISTER OF COMMERCE AND INDUSTRY (SHRI SATISH CHANDRA): The total exports in the first half year of 1960 improved by over Rs. 36 crores as compared to the exports in the corresponding period of last year, but declined as compared to the exports in the second half of 1959. As some of the major commodities have a seasonal market, the export performance is usually better in the second half of the year and it

is expected that the total exports in 1960 will be more than in the previous years. A careful watch is kept and suitable steps are taken from time to time to stimulate exports.

**नागालैंड का बनाया जाना**

\*६००. श्री प्यारे लाल कुरील 'तालिब' : क्या प्रधान मंत्री यह बताने की कृपा करेंगे कि :

(क) क्या सरकार के पास नागा प्रतिनिधियों, नागा पीपुल्स कन्वेंशन या किसी अन्य नागा संस्था की ओर से एक पृथक् नागा राज्य बनाने की मांग आई है और यदि हां, तो उसकी रूपरेखा क्या है;

(ख) क्या नागा लोगों की इस मांग के पीछे किसी भारतीय राजनैतिक दल या किसी विदेशी शक्ति का हाथ है; और

(ग) क्या सरकार पृथक् नागा राज्य बनाने के प्रश्न पर विचार कर रही है ?

**†[CREATION OF NAGALAND**

\*600. SHRI P. L. KUREEL URF TALIB: Will the PRIME MINISTER be pleased to state:

(a) whether any demand for the formation of a separate Naga State has been received by Government from the Naga representatives, Naga People's Convention or from any other Naga organisation and if so, what are its outlines;

(b) whether any political party of India or some foreign power is at the back of this demand by the Naga People; and

(c) whether the question of forming a separate Naga State is under consideration of Government?]

**बैदेशिक-कार्य उपमंत्री (श्रीमती लक्ष्मी मेनन) :** (क.) और (ग.) १ अगस्त १९६० को प्रधान मंत्री ने सदन में एक वक्तव्य दिया था कि नागालैंड नामक एक अलग राज्य बनाने के सम्बन्ध में नागा जन शिष्ट-मंडल के साथ किन्हीं विषयों पर सहमति हुई है।

(ख.) इस मांग के पीछे न तो भारत का कोई राजनैतिक दल रहा है और न कोई अन्य देश ही।

†[THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (c) On the 1st August, 1960, the Prime Minister made a statement in the House on certain understandings reached with the Naga People's Delegation in regard to the formation of a separate State of Nagaland.

(b) There was no political party in India and no foreign power at the back of this demand.]

CASE AGAINST AN EMPLOYEE OF INDIAN HIGH COMMISSION IN LONDON

\*608. SHRI R. P. N. SINHAA: Will the PRIME MINISTER be pleased to state:

(a) whether it is a fact that a member of the staff of the Indian High Commission in London has recently been found guilty of defrauding London Transport by the lower court; and

(b) if so, whether he still continues to be in service?

THE DEPUTY MINISTER OF EXTERNAL AFFAIRS (SHRIMATI LAKSHMI MENON): (a) and (b) A clerk employed in our High Commission in London was, on August 9, 1960, sentenced to serve a term of imprisonment for four months on the charge of having defrauded the London Transport Authority. The accused has been released on bail and has appealed against his conviction. The matter is thus *sub judice*. Meanwhile he has been placed under suspension.

**निर्माण, आवास और संभरण मंत्रालय के टाइपराइटर**

३५४. श्री नवाबसिंह चौहान : क्या निर्माण, आवास और संभरण मंत्री यह बताने की कृपा करेंगे कि :

(क.) निर्माण, आवास और संभरण मंत्रालय में कुल कितने टाइपराइटर हैं; और

(ख.) उन में से कितने अंग्रेजी टाइपराइटर हैं और कितने हिन्दी टाइपराइटर हैं ?

†[TYPEWRITERS IN THE MINISTRY OF WORKS, HOUSING AND SUPPLY

354. SHRI NAWAB SINGH CHAUHAN: Will the Minister of WORKS, HOUSING AND SUPPLY be pleased to state:

(a) the total number of typewriters in the Ministry of Works, Housing and Supply; and

(b) out of them how many are English typewriters and how many Hindi typewriters?]

**निर्माण, आवास और संभरण मंत्री (श्री के० सी० रेड्डी) :** (क.) इस मंत्रालय के सचिवालय में टाइपराइटरों की कुल संख्या १४६ है।